

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:994
ANSWERED ON:21.07.2017
Burden of 7th CPC on Medical Institution
Singh Shri Hukum

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has asked Centrally funded autonomous medical institutions to generate 30 per cent of the additional costs incurred on implementing the 7th Central Pay Commission (CPC) recommendations and if so, the details thereof;
- (b) whether most medical institutions expressed their inability to meet the condition without passing on the additional burden to patients and students and if so, the details thereof; and
- (c) the action taken/being taken by the Government in this regard and the present status thereof?

Answer

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)

(a) to (c): Government has not put any mandatory condition on Medical Institutes to generate 30% of the additional financial impact incurred on implementing the 7th Central Pay Commission (CPC). Most Medical Institutes have expressed inability to meet 30% of the additional financial impact. Therefore, the Ministry has submitted 23 proposals so far to Ministry of Finance for relaxation in the condition to bear 30% of additional financial impact.

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